

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2169
ANSWERED ON:24.07.2014
PROJECTS OF CIL
Biju Shri Parayamparanbil Kuttappan

Will the Minister of COAL be pleased to state:

- (a) the number of project of Coat India Limited (CIL) held up due to delay in land acquisition and environmental clearances indicating their area and locations;
- (b) the estimated capacity of coal production of these projects, project-wise;
- (c) the present status of each project; and
- (d) the time by which the production is likely to be started by these projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) to (d): A total of 20 coal projects costing Rs. 20 crores and above could not be started due to constraints of land acquisition and environmental clearance in Coal India Limited/its subsidiary companies.
The details of these projects are given below:

Sl. No	Name of Projects (Mty)	Estimated Capacity of Production	State	Status	Likely year of Start
1	Konar OC, CCL	3.50	Jharkhand	FC granted on 23.10.12. Delay in release of forest land.	2014-15
2	Magadh OC, CCL	20.00	Jharkhand	Delay in possession of acquired land.	2014 15
3	Parej East, UG, CCL	0.51	Jharkhand	Delay in forestry clearance.	2016-17
4	Yckona I OC, WCL	0.40	Maharashtra	Delay in physical possession of tenancy land.	2016 17
5	Penganga OC, WCL	3.00	Maharashtra	Delay in land acquisition.	2016-17
6	Makardhokra I OC, WCL	1.00	Maharashtra	Delay in physical possession of land.	2014-15
7	Singori, WCL	6.80	Maharashtra	Delay in FC & possession of land.	2016 17
8	Yekona-II, WCL	0.60	Maharashtra	Delay in physical possession of tenancy land.	2016-17
9	Bhancgaon OC, WCL	0.60	Maharashtra	Delay in physical possession of land.	2014-15
10	Pauni II OC, WCL	0.60	Maharashtra	Delay in physical possession of land.	2016-17
11	Saraipali OC, SECL	1.40	Chattisgarh	Delay in physical possession of land.	2014-15
12	Bijari OC, SECL	1.50	Chattisgarh	Delay in land acquisition & ICC. to start. beyond XII Plan	Production likely
13	Ambika OC, SECL	1.00	Chattisgarh	Delay in land acquisition, FC & KC.	2016 I7
14	Binkara UG, SECL	0.36`	Chattisgarh	Delay in possession	2016 IV

- of land.
- 15 Jagannathpur 3.00 Chattisgarh Delay in land 2016 IV
OC, SECL acquisition.
- 16 Kartali East OC, 2.50 Chattisgarh Delay in land 2016 IV
SECL acquisition and KG.
- 17 Kclki UG, SECL 0.42 Chattisgarh Delay in KC. 2014 IV
- 18 Natraj UG, MCI, 0.64 Odisha Delay in KC. 2016 IV
- 19 Pelma Expn OC, 10.00 Chattisgarh Delay in Production Iikely
SECL possession to start beyond
of land. XII Plan
- 20 Narainkuri UG, 0.54 WB Delay in Env. Production likely
ECL clearance. to start beyond
XII Plan